

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 600
TO BE ANSWERED ON 18TH NOVEMBER, 2016**

IMPACT OF FEE HIKE ON MEDICAL STUDENTS

600. SHRI LALLU SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has assessed the impact of higher fee on students belonging to financially weaker section of the society pursuing medical studies;
- (b) if so, the details thereof and reaction of the Government thereto; and
- (c) the corrective measures taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c) In the case of Government medical colleges, the respective State Governments are responsible for fixation of fees and in the case of private unaided medical colleges, the fee structure is decided by the Committee set up by the respective State Government under the Chairmanship of a retired High Court Judge in pursuance of the directions of the Hon'ble Supreme Court of India. It is for the Committee to decide whether the fee proposed by an Institute is justified and the fee fixed by the Committee is binding on the Institute.
